

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The Board of Control for Cricket in India (BCCI), as the apex body for regulation of Cricket at national level, is responsible for selection of national team. Government has not received any complaint regarding the selection of the national Cricket team.

(b) and (c) BCCI does not get any financial assistance from the Government. Recognized National Sports Federations receive assistance under the Scheme of Assistance to National Sports Federations as per their categorization, which is based on the performance of national teams in various sports disciplines and the popularity of games. Sports disciplines are categorized as 'Priority', 'General' and 'Others'. However, Cricket is categorized under 'Others' category, as they do not seek government assistance.

Synthetic tracks/playing fields in Tamil Nadu

3233. SHRI S.ANBALAGAN : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether synthetic athletic tracks/playing fields are proposed to be laid in every district of Tamil Nadu with Central assistance;

(b) if so, the details thereof and the time-frame thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) No, Sir.

(b) and (c) Do not arise.

Additional accommodation for Commonwealth Games

‡3234. SHRI RUDRA NARAYAN PANY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether it is a fact that Government's preparedness for providing additional rooms during Commonwealth Games has got a setback from hoteliers;

(b) if so, the details thereof;

(c) whether Government is planning to take any immediate step so as to ensure the availability of required number of rooms during Commonwealth Games; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) Government of India has assessed that approx. 40,000 rooms under various categories in the Delhi National Capital Region (NCR) would be required to meet the demand of the Commonwealth Games, 2010.

‡Original notice of the question was received in Hindi.